

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 2026
ANSWERED ON 28.07.2016

COASTAL AREAS EROSION

2026. SHRI P.C. GADDIGOUDAR

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the steps taken by the Government to check erosion at the coastal areas of the country;
- (b) the funds allocated, sanctioned and utilised for the purpose during the last three years, State/UT-wise;
- and
- (c) the current work status on the coastal areas of the country, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(DR. SANJEEV KUMAR BALYAN)

(a) The subject of coastal protection falls within the purview of the States. Accordingly, the measures for erosion control on coastal areas are formulated and implemented by concerned States as per their priority. The Government of India supplements the efforts of the States by providing technical advice and promotional financial assistance for management of coastal erosion in critical areas. In addition to the efforts made by the State Governments, the Union Government has taken the following steps to check the extent of coastal erosion:

i) A Shoreline Change Atlas of the Indian Coast has been prepared by the Space Application Centre (SAC), Ahmadabad in association with the Central Water Commission and published in May, 2014, which consists of shoreline change maps based on satellite data of 1989-91 and 2004-06 on 1:25000 scale for the entire country.

ii) A Centrally Sponsored Scheme, "Critical anti-erosion works in coastal and other than Ganga basin States" was approved by Government of India under which, the anti-sea erosion works of the State of Karnataka, Kerala, Maharashtra, Odisha, Tamil Nadu and UT of Puducherry were included.

iii) As an outcome of discussions between the Government of India and the Asian Development Bank (ADB), a Project Preparatory Technical Assistance (PPTA) Programme for preparing a Sustainable Coastal Protection and Management Project for the States of Maharashtra, Karnataka & Goa was taken up. A loan amounting to 250 Million USD for Sustainable Coastal Protection and Management Investment Programme (SCP&MIP) was approved by ADB in Oct, 2010.

(b) & (c) Under SCP&MIP- Tranche-1, two projects namely Ullal Coastal Erosion & Inlet Improvement Project in Karnataka and Mirya Bay Coastal Erosion and Protection Project in Maharashtra have been undertaken with loan from ADB, having financing plan as under.

(Amount in Million USD)

	State Contribution	ADB Loan	Total
Karnataka	7.529	41.02	48.549
Maharashtra	3.589	10.535	14.124
Total	11.118	51.555	62.673